

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL  
BENCH AT CHENNAI  
IN THE MATTER OF SECTION 33(1) (a)/34(1) OF THE  
INSOLVENCY AND BANKRUPTCY CODE 2016 (CODE)  
AND  
IN THE MATTER OF MATRIX METAL TRADERS PRIVATE  
LIMITED**

MA/618/IB/2018

In

Petition No: CP/226/ (IB)/2018

Ebenazar Inbaraj, Resolution Professional

In respect of M/s Matrix Metal Traders Private Limited

Registered Office at DOOR NO.10, KHADIR NAGAR

HIGH GROUNDS, PALAYAMKOTTAI

TIRUNELVELI - 621 006.

... Applicant/Liquidator

**STATKE HOLDERS LIST IN TERMS OF REGULATION NO. 31 OF IBBI( LIQUIDATION  
PROCESS) REGULATIONS, 2016**

- a. The Applicant is the Liquidator in respect of M/s Matrix Metal Traders Private Limited (Corporate Debtor/CD) having been appointed as Liquidator by this Hon'ble Adjudicating Authority by order dated 05.12.2018 in the MA/618/IB/2018 in CP/226/IB/CB/2018. The copy of the order of Hon'ble Adjudicating Authority was received by the Liquidator vide mail dated 10.12.2018 and as per the Regulation 5 of the Insolvency and Bankruptcy Board of India (Liquidation Process) regulations, 2016, the undersigned Liquidator caused publication inviting claims from all stake holders in 'Business Line' English daily and 'Hindu' Tamil Chennai and Tirunelveli Editions on 12.12.2018 within 5 days from the date of receipt of order of liquidation in FORM B.
- b. In response to the above publication, Tamilnad Mercantile Bank filed its claim as Financial Creditor and Easy Access Financial Services Private

Limited a NBFC filed its claim as Financial Creditor. Trans Asia Shipping Services filed its claim as Operational Creditor, Unsecured Creditor and Income Tax Department filed its claim. The following details of claim, admitted and category wise on basis of proof filed secured or unsecured.

S.No	Name of the Creditor	Category	Amount admitted	Security	Secured or Unsecured
1	Tamil Nadu Mercantile Bank, Thoothukudi SME Branch, 54-D, Briyant Nagar 1 <sup>st</sup> Street, Thoothukudi.	Financial creditor	7,00,95,993.61 (Rupees Seven crore Ninety five thousand Nine hundred and ninety three paise sixty one only)	Two ANNEXU RE -A	To the extent of Value of Security of two trucks are secured claim other amounts are unsecured per section 53(1)(d) of the Code rank pari passu with Easy Access Financial Services Private Limited
2	Easy Access Financial Services Limited Access House, 24 Judge Jumblingam Road, Mylapore, Chennai - 600 004	Financial Creditor	5,26,24,092/- (Rs. Five crore twenty six lakhs twenty four thousand and ninety two only)	ANNEXU RE- B	Since there is no charge created in respect of the mortgage in terms of Section 77(3) of the amounts are treated as unsecured financial debt as

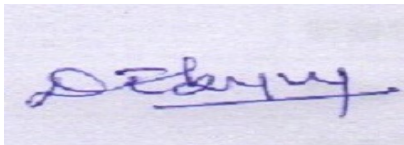
					per section 53(1)(d) of the Code.
3	Income Tax Department*	Government Dues	2,01,47,013/- (Rs. Two crore one lakh forty seven thousand and thirteen only)	NIL	Unsecured
4	M/S.Trans Asian Shipping Services Pvt Ltd,Trans Asia Corporate Park,Xiv/396C,Seaprt-Airport Road,Chittehukara,Kakkanad,Cochin-682037	Unsecured Operational Creditor	Rs.27,50,647.25 (Rs.Twenty seven lakhs fifty thousand six hundred and forty seven paise twenty five only)	NIL	Unsecured

(\* Income Tax Department yet to file revised form as per the regulation based on the records available the claim is provisionally admitted)

The same may be taken on record as a stake holders list.

Thanking you

**Yours faithfully,  
For Matrix Metal Traders Private Limited  
(Under Liquidation)**



**Ebenezar Inbaraj  
Liquidator**